

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 14

C.P. (IB)/302(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Unity Small Finance Bank Ltd.**

Vs

Shree Uttam Steel And Power Limited

For FC : Appearance Not Given

For CD : Adv. Shyam Kapadia a/w Adv. Dhiraj Mhetre & Adv. Shreyas Lele
i/b M/s. Khaitan Legal Associates

Section 7 of IBC

ORDER

Counsel for FC requests for time for hearing. Allowed. **List on 13.05.2024**
for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)